

MINUTES OF EFC NO.03/AM11 DATED 17.6.2010

Meeting No. 03/AM11 of EXIM Facilitation Committee (EFC) was held on 17.6.2010 under Chairmanship of Shri Amitabh Jain, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. | Ms. Shubhra, Jt.DGFT | DGFT |
| 2. | Shri A.K. Agarwal, Jt. Industrial Advisor | C&PC |
| 3. | Shri Suraj Bhan, Dy.Secy (Prov) | MHA |
| 4. | Ms. S.B. Nanda, US | MHA |
| 5. | Shri T.M. Skaria, Dy. DGFT | DGFT |
| 6. | Mrs. Amarjeet Sroa, FTDO | DGFT. |

3. After deliberations, following decisions were taken:

3.1 Import Cases (Total 124 Cases)

3.1.1 Following 36 applications for import were approved.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
1.	5	ETA General P Ltd., Chennai 01/53/8/81/AM11/IC	5/10/2010	83,333 Nos. Air conditioners with HCFC Gas	10000.00	As applied.
2.	21	Sports shot, Mumbai 01/53/162/1630/AM10/S-132	3/3/2010	05 St of CM 162E1 (CH) Morini AP 162E1 Grip M and 1St of (DE) of Scatt Trainer	3.49	Subject to conditions imposed by MHA
3.	24	Sky Wanderers P Ltd., Ahmedabad 01/53/8/743/AM10/S-134/IC	3/11/2010	One 2nd Hand Passenger Carrying Hiflyer Tethered Helium Balloon with suspension cable, winch assembly and gondola with spares & accessories	189	Subject to conditions imposed by DGCA.
4.	25	VHCL Industries Ltd., Kolkata 01/53/8/757/AM10/V-33/	3/15/2010	3600 MTs Virgin Plastic Scrap	777.6	Approved 3300 MTs subject to conditions imposed by MOEF and C&PC and P.N. NO.392 read with Policy Circular No.20 dated 12.3.2003.
5.	27	Rashmi Impex, New Delhi 01/35/8/749/AM10/R-56/IC	3/17/2010	10,000 Nos. of cylinder Refrigerant R134 A (13.6 Kgs) in each cylinder	139.95	Approved 5000 Nos. subject to satisfactory physical verification of IEC as per P.C. No.94 dt. 12.3.2003.

6.	32	EIAV Agricultural Ventures P Ltd., (ELBIT)Bangalore 01/53/162/1730/AM10/E-36/	3/31/2010	4000 Nos. Embryos (Frozen)	423.72	16.6.2009, by RA. Subject to all the conditions imposed by AHD&F.
7.	42	LNG Security Services P Ltd., Delhi 01/53/8/21/AM11/L-4/IC	4/15/2010	Two RE 70 M3 Plus Maxi De Armer Disrupter Recoilles with accessories as detailed in the application	28.63	Subject to conditions imposed by MHA and for supply to Govt. of West Bengal.
8.	44	Elcome Marine Services P Ltd, Mum 01/53/8/32/AM11/E-4/IC	4/16/2010	5 Nos. Vector D 750 complete with all accessories	76.84	Approved 4 nos. of Vector D 750 complete with all accessories as recommended by MHA for supply to Inland Waterways Authority of India. For remaining one item, firm is required to give the justification for import.
9.	50	Cadila Healthcare Ltd., Ahd 01/53/8/40/AM11/C-5/IC	4/22/2010	15,750 Nos. Day Old Parent Stock Pekin Ducks	74.12	Subject to all the conditions imposed by AHD&F.
Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
10.	56	Open Skies Powering Aviation, Mumbai 01/53/8/57/AM11/O-1/IC	4/27/2010	One Maule MT 235 Light Air Craft	62.95	Subject to all the conditions imposed by DGCA.
11.	57	CRPF, New Delhi 01/53/162/117/AM11/C-6/IC	4/28/2010	540 nos. MP 5 A-3 Calibre (Sub Machine Gun) along with Accessories, spares and guages as detaled in the application	8.31	Subject to all the conditions imposed by MHA.
12.	60	Bharat Hotels Ltd., Delhi 01/53/8/60/AM11/B-1/IC	4/30/2010	Transceiver weather Radar, Antenna, Control Pannel, Configuration	22.93	Subject to all the conditions imposed by MHA.
13.	63	Ambitious Marketing, New Delhi 01/53/8/69/AM11/A-5/IC	5/5/2010	4750 Units Air Conditioners with HCFC-22 Gas	445.27	As applied
14.	67	Kartik Traders, Surat 01/53/8/75/AM11/K-3/IC	5/10/2010	54,000 Kgs R-134 A	47.19	As applied.
15.	73	Indian Institute of Biotechnology and Toxicology, Chennai 01/53/162/180/AM11/I-7/IC	5/1/2010	80 Nos. Live Male & Female Rabbits	11.38	Subject to all the conditions imposed by AHD&F.
16.	77	Commisioner of Police, Mumbai 01/53/162/179/AM11/C-11/IC	5/11/2010	Accessories for M4 5.56 x 45 MM Carbines	free of cost	Subject to all the conditions imposed by MHA.
17.	78	Capapie Sports Equipment, 01/53/162/202/AM11/C-14/IC	5/13/2010	Rifles, Pistols, Air Pellets as detailed in the application	14.15	Approved as recommended by the rep. of MHA for supply to Army.

						supply to Army & Defence.
18.	79	Delta Aircon P Ltd., 01/53/8/ /AM11/D-3/IC	5/13/2010	1220 Nos. Air conditioners with R-22 gas	101.12	Approved as applied subject to satisfactory physical verification of IEC as per P.C. No. 94 dt. 16.6.2009, by RA.
19.	82	Chintamani Dairy & Breeding Farm P Ltd., Pune 01/53/8/91/AM11/C-12/IC	5/13/2010	3500 Bovine Semen Frozen 98 Bovine Embryos	14.40	Approved as recommended by AHD&F.
20.	83	Progressive Dairy Farmers Association, Ludhiana 01/53/162/170/AM11/P-4/IC	5/13/2010	80,000 Frozen Bovine Semen	351.55	Approved 70,000 Bovine Semen only subject to all the conditions imposed by AHD&F.
21.	84	Himmat Singh Bedla, Udaipur 01/53/8/89/AM11/H-7/IC	5/13/2010	4 Nos. Polo Horses	17.10	Subject to all the conditions imposed by AHD&F.
22.	85	Genesis Associates P Ltd, Delhi 01/53/8/93/AM11/G-2	5/14/2010	10,000 Air conditioners with R-22 Gas in cyclinder	1125.00	Approved 5000 Nos. subject to satisfactory physical verification of IEC as per P.C. No.94 dt. 16.6.2009, by RA.
23.	87	Capapie Sports Equipment, 01/53/162/201/C-15/AM11/IC	5/17/2010	Rifles, Pistols, Air Pellets as detailed in the application	12.70	Approved as recommended by the rep. of MHA for supply to Army & Defence.
24.	88	Capapie Sports Equipment, 01/53/162/200/C-16/AM11/IC	5/17/2010	Air Rifle - 6 and Air Pistols - 5	11.09	Approved as recommended by the rep. of MHA for supply to Army & Defence.
25.	90	Gunnebo India Ltd., Pune 01/53/8/96/AM11/G-3/IC	5/17/2010	54,500 Kgs Halotron 1 Preasat Base	432.21	As applied.
26.	93	C. Abdul Hakeem College of Engg. & Technology, The Melvisharam Muslim Educational Society, Melvisharam 01/53/162/214/AM11/C-17/IC	5/18/2010	One Unserviceable aircraft for demo purpose	24.00	Subject to all the conditions imposed by DGCA
27.	95	Cadila Healthcare Ltd., Ahd 01/53/8/99/AM11/C-18/IC	5/19/2010	1140 Nos. Small Laboratory Animals	358.33	Subject to all the conditions imposed by AHD&F.
28.	100	Saya Marketing Co., Delhi 01/53/8/103/AM11/S-19/IC	5/20/2010	332500 Pcs Air Pellets	2.25	Approved as recommended by the rep. of MHA for supply to Defence.
29.	101	Bharat Electronics Ltd., Bangalore 01/53/162/229/AM11/B-5/IC	5/20/2010	8 Nos. Mast Head Radar System with Spares & Accessories	177.81	Approved as recommended by the rep. of MHA for supply to Defence.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
30.	102	Tata Institute of Fundamental Research, Bangalore 01/53/162/218/AM11/T-8/IC	5/24/2010	80 Nos. Laboratory Mice	3.00	Subject to all the conditions imposed by AHD&F.
31.	103	Patanjali Yog Peeth (Trust), Haridwar 01/53/8/106/AM11/P-6/IC	5/24/2010	800 Nos. Mitsubishi Air conditioners	81.19	As applied.
32.	104	Delite Refrigeration Co., Mumbai 01/53/8/107/AM11/D-4/IC	5/24/2010	15,000 Air conditioners with R-22	1350.00	As applied.
33.	105	Capapie Sports Equipment, Mumbai 01/53/162/239/AM11/C-21/IC	5/24/2010	Air Pistol, Air Pellets, Shooting Pellets Box	13.67	Approved as recommended by the rep. of MHA for supply to Defence.
34.	106	Capapie Sports Equipment, Mumbai 01/53/162/252/AM11/C-22/IC	5/24/2010	Air Pistol - 5 Nos., Air Pellets - 50 Tin, Shooting Goggles - 5 Nos.	3.96	Approved as recommended by the rep. of MHA for supply to Defence.
35.	110	Mannat Enterprises, Mumbai 01/53/8/110/AM11/M-10/IC	5/28/2010	18825 Nos. Air Conditioners with R-22 Gas	963.22	As applied.
36.	123	Indian Overseas Co., Delhi 01/53/8/97/AM11/I-9/IC	5/17/2010	644 MTs HCFC 141 B	546.56	As applied.

3.1.2 Following 76 applications for import were deferred.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
1.	1	Agappe Diagnostics Ltd, Kerala 01/53/8/782/AM09/A-88/IC	3/3/2009	0.600 Kgs Acetone Dehydrate Rabbit Brain Powder	0.92	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
2.	2	Nucleus Microsystems P Ltd., Delhi 01/53/8/423/AM10/N-20/IC	5/10/2009	200 GPS/ GPRS Vehicle Training System	6.11	Firm may be reminded along with DL issued by MHA to furnish the reply within 30 days, failing which case will be considered as closed.
3.	3	IndiaGen Ltd., Hyd 01/53/162/514/AM10/I-10/	7/3/2009	50,000 Units (Straws) Frozen Bovine Semen	72.38	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
4.	4	Javed Tapia, Mumbai. 01/53/8/316/AM10/J-15/IC	8/7/2009	Riding Horses - 3 Nos.	21.00	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
5.	6	Valeth Hightech Composites P. Ltd., Chennai. 01/53/162/817/AM10/V-16/IC	8/25/2009	One Set Air Craft Kit.	20.15	Reminder may be sent DGCA.

6.	7	Orchid Research Laboratories Ltd., Chennai. 01/53/8/362/AM10/O-6	8/31/2009	Microorganisms - Microbiological Strains	0.12	Reminder may be sent to MOEF and M/o Health.
7.	9	Metrochem API P Ltd., Hyd 01/53/162/944/AM10/M-48/lc	9/22/2009	250,000 Kgs 2,2,2 Triflora Ethanol	96.18	Firm may be reminded along with DL issued by D/o Pharma to furnish the reply within 30 days, failing which case will be considered as closed.
8.	10	Sreenivasa Stores, Bellary 01/53/162/965/AM10/S-69	10/5/2009	Cartridges of Shotgun, Revolver, Pistol etc	1.16	Comments awaited from MHA
9.	12	Commisioner of Police, Mumbai 01/53/162/1165/AM10/C-54/IC	11/12/2009	694 MP9 Tactical Machine Pistols with Aimpoints Micro T1 Dot Sight with 2 extra magazine for a CIF value of Rs.11,12,50,000 1000 9mm M&P Pistol with Standard Accessories of a CIF value of Rs.2,19,60,028/- and 10 accessories of M4 Carbines 175 Nos. of M4 Carbines for CIF value Nil		Reminder may be sent to MHA
Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
10.	13	Sugandh Vridhi Perfumeries, Amritsar 01/53/8/46/AM11/S-13/IC	11/18/2009	300,000 kgs Saussurea Lappa Kuth	151.80	Reminder may be sent to D/ o Agrilcture
11.	14	Vision New P Ltd., Delhi 01/53/8/634/AM10/V-28	1/6/2010	One Mini TT1 Canon Ce One Flex TT5 Canon CE (Photography Camera)	0.19	Firm is to furnish detailed purpose for import of these items.
12.	15	Aptus Bioscience P Ltd., Secunderabad 01/53/8/643/AM10/A-77/IC	1/13/2010	226 Nos. Beagle Dog Male /Female more than 12 months old	118.65	Reminder may be sent to CPCSEA.
13.	17	Raj Udyog, Satara 01/53/162/1482/AM10/R-55	2/3/2010	300 Nos. Guineas Pigs	4.53	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
14.	18	Bhaskar Shrachi Alloys Ltd., Kolkata 01/53/162/523/AM10/B-38/	2/12/2010	10,000 MTs High Ferro Manganese Slag	900	Reminder may be sent to MOEF & M/o Steel
15.	19	Delhi Police, Delhi 01/53/162/1580/AM10/D-36/	2/25/2010	140 Nos. SMG MP5 with accessories & Spares	172.3	Reminder may be sent to MHA
16.	20	Enkei Castaloy Ltd., Pune 01/53/8/733/AM10/E-32	3/2/2010	1000 MTs Aluminium Scrap	0.87	Reminder may be sent to MSME.
17.	22	R.K Plastics, Falna 01/53/162/55/AM11/R-2/IC	3/3/2010	1050 MTs Plastic Waste / Scraps	217.35	Reminder may be sent to MOEF and C&PC
18.	23	Meditech System, Indore 01/53/8/741/AM10/M-76	3/10/2010	Syringe Projector / Tranquilization Equipment	1.87	Reminder may be sent to MHA.
19.	28	Great Indian Nautanki Co P Ltd., New Delhi 01/53/8/759/AM10/G-48	3/22/2010	25 Pyrotechnics Accessories	203.12	Firm may be reminded along with DL issued by MHA to furnish the reply within 30 days
20.	29	Eastern Shipchandlers P Ltd, Mumbai	3/23/2010	100 Sets MoB Smoke / Light with Bracket I TA Set	40.9	Firm may be reminded along with DL issued by

		01/53/8/762/AM10/E-35/IC				along with DL issued by MHA to furnish the reply within 30 days
21.	30	Sharp Ferro Alloy Ltd., Del 01/53/8/764/AM10/S-142	3/30/2010	25,000 Ferro Manganese Slag	2220.75	Reminder may be sent to MOEF and M/o Steel
22.	31	Astadik Overseas, Bangalore 01/53/162/1735/AM10/A-92	3/30/2010	2000 MTs Oats	257.60	Reminder may be sent to Agriculture & Co-operation.
23.	33	MMTC, New Delhi 01/53/8/768/AM10/M-84	3/31/2010	30,00 MT Ferro Manganese Slag	2116.00	Reminder may be sent to M/o Steel.
24.	34	Trident Infosol (P) Ltd., Delhi 01/53/8/8/AM11/T-1/IC	4/1/2010	361 Nos. Reflex Sight and 361 Nos. Mount as detailed in the application	68.92	Firm may be reminded along with DL issued by MHA to furnish the reply within 30 days, failing which case will be considered as closed.
25.	35	Marline Impex, Kolkata 01/53/162/1727/AM10/M-83	4/2/2010	329,200 Number Live Aquarium Ornamental Fish	55.52	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
26.	36	Shreya Sawhney, Delhi 01/53/8/767/AM10/S-143	4/5/2010	One Horse	10.00	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
27.	37	Secon, Visakapatnam 01/53/8/6/AM11/S-5/IC	4/6/2010	2 Pcs Radar JRC JMA 2343	1.55	Firm may be reminded along with DL issued by MHA to furnish the reply within 30 days, failing which case will be considered as closed.
28.	39	Jain Tube Corporation, Falna 01/53/162/56/AM11/J-1/IC	4/13/2010	330 MTs Plastic Waste & Scraps	68.31	Firm may be reminded along with DL issued by MOEF to furnish the reply within 30 days, failing which case will be considered as closed.
29.	40	Leadstone Energy Ltd., Kolkata 01/53/8/25/AM11/L-5/IC	4/15/2010	3300 MTs fully Drained Waste Lead Acid Batteries (whole or Crushed)	1485.00	Firm may be reminded along with DL issued by MOEF to furnish the reply within 30 days, failing which case will be considered as closed.
30.	41	LNG Security Services P Ltd., Delhi 01/53/8/22/AM11/L-3/IC	4/15/2010	30 Cartridges as detailed in the application	0.54	Firm may be reminded along with DL issued by MHA to furnish the reply within 30 days, failing which case will be considered as closed.
Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
31.	43	LNG Security Services P Ltd., Delhi 01/53/83/AM11/L-7/IC	4/15/2010	8 RE 12 G Mini Recoilles Disrupter with accessories and 1600 Cartridges as mentioned in the application	49.55	Reminder may be sent to MHA
32.	45	Elcome Marine Services P Ltd,	4/16/2010	One No. MDC 941 with	1.92	Firm may be reminded

		Mumbai 01/53/8/31/AM11/E-3/IC		complete Accessories (Koden Radar)		along with DL issued by MHA to furnish the reply within 30 days, failing which case will be considered as closed.
33.	46	The Indian Hotels Co Ltd., Mumbai. 01/35/8/29/MA11/T-3/IC	4/16/2010	5010 Kgs Kome (Koshibuki) Rice	27.25	Reminder may be sent to D/o Agriculture
34.	47	Pet Centre, Kolkata 01/53/162/78/AM11/M-1	4/19/2010	111,671 Nos. Live Ornamental Fish	31.38	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
35.	48	The STC of Indai Ltd., Delhi 01/53/8/34/AM11/T-4/IC	4/19/2010	1500 MTs Oats	222.39	Reminder may be sent to D/o Agriculture
36.	49	Aero Space, New Delhi 01/35/8/39/AM11/A-2	4/21/2010	One Emergency Locator Transmitter	0.68	Reminder may be sent to DGCA.
37.	51	Punjab Livestock Development Board, Chandigarh 01/53/8/44/AM11/P-3/IC	4/23/2010	200 Nos. Holstein Fresian Embroyes	442.03	Applicant may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
38.	52	Shantha Biotechnics Ltd., Hyd 01/53/162/105/AM11/S-12/IC	4/26/2010	800 Nos. Mice	12.87	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
39.	53	Shah Products, Jamnagar 01/53/8/54/AM11/S-11/IC	4/26/2010	200 MTs Acrylic Scrap	38.25.	Firm may be reminded along with DL issued by MOEF to furnish the reply within 30 days, failing which case will be considered as closed.
40.	55	Arunjyoti Enterprises Ltd., Secunderabad 01/53/8/55/MA11/A-4/IC	4/27/2010	Two Night Vision Goggles/ Binoculars	3.41	Firm may be reminded along with DL issued by MHA to furnish the reply within 30 days, failing which case will be considered as closed.
41.	61	RPC Foods Ltd., New Delhi 01/53/8/59/AM11/R-4/IC	4/30/2010	72,000 Kgs Thai Jasmic Rice 72,000 Kgs Thai Glutinous Rice	66.25	Reminder may be sent to D/o Agriculture
42.	62	Army Stores, Kolhapur 01/53/162/142/AM11/A-6/	5/5/2010	4500 Boxes .177 Cal Air Pellets	28.90	Reminder may be sent to MHA
43.	64	Reliance Ports & Terminals Ltd., 01/53/8/67/AM11/R-5/IC	5/5/2010	One Set Radar, Vision Master FT 340 APRA with inbuilt ECDIS	13.55	Reminder may be sent to MHA
44.	65	HCL Comnet Ltd., Noida 01/53/8/71/AM11/H-5/IC	5/6/2010	331 Sets Satellite Communication Equipment as detailed in the application	65.71	Reminder may be sent to MHA.
45.	66	HCL Comnet Ltd., Noida 01/53/8/63/AM11/H-4/IC	5/6/2010	27 Sets Satelliet Communication Equipments	14.12	Reminder may be sent to MHA.
46.	68	Maharashtra Aluminium Extrusions, Thane	11/20/2010	100 MTs Aluminium Dross	19.20	Reminder may be sent to MOEF.

		01/53/162/1168/AM10/M-65/IC				
47.	69	Elcome Marine Services P Ltd, Mum 01/53/8/30/AM11/E-2/IC	4/16/201	10 Nos. 2 KW HD Digital Radar	11.92	Firm may be reminded along with DL issued by MHA to furnish the reply within 30 days, failing which case will be considered as closed.
48.	70	Mazagon Dock Ltd., Mumbai 01/53/8/80/AM11/M-8/IC	5/10/2010	Five Nos. Radar, Monitor, Slave Monitor Track Ball, SBS Spares as detaled in the application	57.00	Reminder may be sent to MHA
Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
49.	71	Kirti Industries, Falna 01/53/162/54/AM11/K-1/IC	4/13/2010	1980 Cellulose of Virgin Plastic Scrap	409.86	Reminder may be sent to MOEF & C&PC.
50.	72	Pekon Electronics Ltd., Kolkata 01/53/162/110/AM11/P-5/IC	4/30/2010	2000 MTs Fresh Ginger	360.00	Reminder may be sent to D/o Agriculture
51.	74	Blue Star Ltd., Mumbai 01/53/162/245/AM11/B-6/IC	5/2/2010	59,380 Can Refrigerant R 134 a	106.14	Reminder may be sent to MOEF
52.	75	Chirag Enterprises, Jamnagar 01/53/162/139/AM11/C-10	5/7/2010	2000 MTs Acrylic Plastic Scrap	423.00	Reminder may be sent to C&PC and MOEF.
53.	76	Essar Oil Ltd., Mumbai 01/53/8/86/AM11/E-8/IC	5/11/2010	420,000 Alkylate	226296	Reminder may be sent to P&NG
54.	80	Aresan Bio-tech and farms (I) P Ltd., 01/53/8/ 88 /AM11/A-9/IC	5/13/2010	410,000 Nos. Live Nile Tilapia and Brood Fish fries	5.69	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
55.	81	Director, Animal Husbandry, Jammu 01/53/162/194//AM11/J-5/IC	5/13/2010	130,000 Nos Holstein Fresien Frozen Semen Straws	90.00	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
56.	86	Choice Development Co P Ltd., Delhi 01/53/8/94/AM11/C-13/IC	5/14/2010	20 MT Japanese Rice	12.60	Reminder may be sent to D/o Agriculture
57.	89	Indian Institute of Toxocology Research, (Dr. K.C. Gupta), Lucknow 01/53/8/ 95 /AM11/I-8/IC	5/17/2010	Mice 10 Male and 10 Female	0.56	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
58.	92	Sri Chamarajendra Zoological Garden, Mysore 01/53/162/209/AM11/S-18/IC	5/18/2010	2: 2 African Cheetah	0.60	Reminder may be sent to MOEF(WL)
59.	94	Sumon International, Kolkata 01/53/162/215/AM11/S-20/IC	5/18/2010	20,000 Ornamental Fishes	5.00	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
60.	96	Cadila Pharmaceuticals Ltd., Ahd 01/53/98/AM11/C-19/IC	5/19/2010	Mice 200 and Rats 400	72.61	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
61.	98	Alpha Design Technologies P Ltd., 01/53/8/ 101/AM11/A-10/IC	5/19/2010	15 Corner Shot CSM Glock 17 /19 Model with accessories	40.08	Reminder may be sent to MHA
62.	99	Chadha Sports, New Delhi 01/53/8/ 104/AM11/C-20/IC	5/20/2010	2700 Sticks Wushu Equipment	2.31	Refer to M/o YA&S for comments.

63.	107	Namo Alloys P Ltd., Faribabad 01/53/8/108/MA11/N-4/IC	5/26/2010	100 MTs Shredded Aluminium Scrap as per ISRI Zorba	80.00	Reminder may be sent to MOEF
64.	108	Alpha Design Technologies P Ltd., 01/53/8/ 109 /AM11/A-11/IC	5/27/2010	Corner Shot CSM Glock - 6 nos.	16.48	Reminder may be sent to MHA
65.	111	Dr. Alok Srivastava, Vellor 01/53/162/269/AM11/A-12/IC	5/31/2010	20 Mice	3.43	Applicant may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
66.	112	Kemin Industries South Asia P Ltd., Tamilnadu 01/53/8/113/AM11/K-4/IC	5/31/2010	400 Rats / Mice	8.61	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
67.	113	Syngene International Ltd., B'lore 01/53/8/114/AM11/S-23/IC	5/31/2010	0.500 Litres Cynomolgous Monkey Plasma	2.84	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
68.	114	International Institute of Biotechnology and Toxicology (IIBAT), T'nadu 01/53/162/275/AM11/I-11/IC	5/31/2010	900 Wistar & CD Rats	16.02	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
69.	115	International Institute of Biotechnology and Toxicology (IIBAT), Tamndu 01/53/162/276/AM11/I-12/IC	5/31/2010	390 Mice	5.84	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
70.	116	Airports Authority of India, New Delhi 01/53/8/116/AM11/A-13/IC	6/1/2010	115 VHF Transmitter / Receiver	541.12	Reminder may be sent to DGCA
71.	117	Bharat Electronics Ltd., Bangalore 01/53/8/2117/AM11/B- 7/IC	6/1/2010	1635 Nos. Electronic PD Fuze/ Time Fuze	36.79	Reminder may be sent to PESO
72.	118	Jay International, Mumbai 01/53/8/118/AM11/J-6/IC	6/1/2010	650 Nos. Air conditioners with R-22 gas	84.17	Reminder may be sent to MOEF
73.	119	CRPF, NEW DELHI 01/53/162/290/AM11/C-24/IC	6/2/2010	100 Nos. Round 40 mm HEM 848 Low Velocity	0.45	Reminder may be sent to MHA
74.	120	National Institute for Research in Reproductive Health, Mumbai 01/53/162/294/AM11/N-6/IC	6/3/2010	8 Nos. Mice	0.004	A d.o. reminder may be sent to JS, AHD&F along with list of all pending cases.
75.	121	Drishti Special Response Services P Ltd., Mumbai 01/53/8/111/MA11/D-5/IC	5.3.2010	10 Nos. NOB - 5X Gen 1 + Night Vision Binoculars	2.83	Reminder may be sent to MHA
76.	122	Cool Tech, Kerla 01/53/162/282/AM11/C-23/IC	6.4.2010	46,920 Kgs Pentafluoroethane	10.61	Reminder may be sent to MOEF

3.1.3 Following 1 application were rejected.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
1	97	Indian Toners & Developers	5/19/2010	7 used Photocopier	6.37	Rejected as per written comments

	Ltd., 01/53/8/ 100/AM11/I-10/IC	Machines	of DIPP.
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3.1.4 Following 5 applications to be examined on file.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
1.	26	Nera Telecommunication P Ltd., New Delhi 01/53/8/748/AM10/N-36/	3/16/2010	11 Nos. Transceiver inmarsat Tharne M4 and 1 No. Foldable Antenna of Anmarsat M4	1.3	To be examined on file w.r.t. the WPC Licence furnished by the firm.
2.	59	Focus Energy Ltd., New Delhi 01/5/61/AM11/F-1/IC	4/30/2010	Explosives	17.69	Firm is to furnish copy of Explosive Licence and thereafter case may be examined on file.
3.	91	Met Trade India Ltd., New Delhi 01/53/8/239/M-9/AM10/IC		36,000 MTs Fully Drained Waste Lead Acid Batteries (Whole or Crushed)	14222.18	To be examined on file.
4.	109	Volkswagen India P Ltd., Pune 01/53/162/264/AM11/V-5/IC	5/28/2010	1000 Litres Gasoline (Anti Spark Fouling ASF)	1.07	File may be put up to DG under para 2.11 of FTP
5.	124	Delite Refrigeration Co., Mumbai 01/53/8/587/AM09/D-36/IC	10,000 Nos. Air conditioners containnig HCFC22	Enhancement in the CIF value from Rs.5,25,00,000/- (US\$12,50,000) to Rs.10,46,25,000/- (US\$22,50,000)		To be examined on file.

3.1.5 Following 6 applications were considered and granted ex post facto approval.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department/ Remarks
1	8	Indian Institute of Technology, Mumbai 01/53/162/335/AM10/I-7	9/3/2009	One Case of Cartridge Re 12 G Mini Electric HV One Case of Cartridge Re 12 G Mini Electric MV	not given	Approved on file based on the written comments of Department of Defence.
2	11	Navicom Technology International Pvt. Ltd., Delhi 01/53/8/484/AM10/N-23/IC	10/28/2009	1 No. of Radar Simrad BR -24	77.00	Approved on file based on the written comments of MHA.
3	16	Mitchi Properties & Investment (Delhi) P Ltd., Delhi 01/53/162/279/AM10/M-16	1/30/2010	13860 MTs Plastic Waste / Scrap	3326.40	Approved 500 MTs on file based on the written comments of C&PC and MOEF.
4	38	Kanadia Fyr Fyter P Ltd., Bhavnagar 01/53/8/162/155/AM11/K-2	5/10/2010	16,000 Number NAF, PIV, HCFC Blend i.e. a mixture of 90% Dichlorotribluoroethane (HCFC123) + 8% Pentafluoroethane (HFC 125) + 2% Isopropenylmethyl – Cyclohexane (D.	109.34	Approved on file on the basis of written recommendations of MOEF.

				स्युनगारि (L- Limonene)		
5	54	Indo Pacific Aviation Ltd., Delhi 01/53/8/56/AM11/I-5	4/27/2010	One Emergency Locator Transmitter Kit	3.38	Approved on file on the basis of written recommendations of DGCA.
6	58	Army polo & Riding Club, Delhi 01/35/8/782/AM09/A-88/IC	4/29/2010	20 Equestrian / Polo Ponies	150.00	Approved on file based on the written comments of AHD&F.

4. Following decisions were taken:

- 4.1 If administrative Ministry/ Department seeks information directly from the applicant firm, a copy of the letter will be invariably endorsed to DGFT.**
- 4.2 All cases where concerned Departments have given NOC may be got approved and put up ex-post-facto to EFC.**
- 5. Meeting ended with thanks to all participants.**
